

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/2019/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the 7th April, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ(D) 1729 dtd. 06.04.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 06.04.2021, along with station leave permission, with your official vehicle, at your own cost, from the morning of 06.04.2021 till the morning of 07.04.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/2019/A, dated 7.4.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

